

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

Original Application no. 141/2021 (SZ)

State of Kerala & Others : Respondent(s)

**Addendum Report filed by the Chief Environmental Engineer,
Kerala State Pollution Control Board, Regional Office, Thiruvananthapuram
on behalf of the Kerala State Pollution Control Board,
in Original Application No. 141/2021 (SZ)**



Adv. Remasmrithi.V.K

ADDITIONAL STANDING COUNSEL

RESPONDENT No.5

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

Original Application no. 141/2021 (SZ)

Tribunal on its own motion SUO MOTU
based on the News Item in Kerala Kaumudi
Newspaper, web edition dt: 06.06.2021,
“A New Ray of Life for Pallikkalar”.

Vs.

The Principal Secretary to Government of Kerala,
Department of Environment,
Thiruvananthapuram
and Ors

... Respondents

VOLUME 1

Index

SL NO	Description	Pages
1	Addendum Report filed by the Chief Environmental Engineer, Kerala State Pollution Control Board, Regional Office, Thiruvananthapuram on behalf of Kerala State Pollution Control Board, in Original Application No. 141/2021.	1-2

Dated this the 15th day of February 2023.



Remasmrithi. V.K., Advocate
Additional Standing Counsel
Respondent No.5

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application no. 141/2021 (SZ)

Tribunal on its own motion SUO MOTU
based on the News Item in Kerala Kaumudi
Newspaper, web edition dt: 06.06.2021,
“A New Ray of Life for Pallikkalar”.

Vs.

The Principal Secretary to Government of Kerala,
Department of Environment,
Thiruvananthapuram
and Ors

... Respondents

VERIFICATION

I, Sreekala S. , Chief Environmental Engineer, Kerala State
Pollution Control Board, Regional Office, Thiruvananthapuram,
The 5th respondent, do hereby verify on this the 15th day of
February 2023, that all what is stated above are true and correct to
the best of my knowledge, information and belief.



A handwritten signature in blue ink, appearing to be "Sreekala S." with a stylized flourish.

SREEKALA S.
Chief Environmental Engineer
Sreekala S.

**Chief Environmental Engineer
KSPCB**

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL

SOUTH ZONE, CHENNAI

Original Application No.141 of 2021 (SZ)

Respondents : State of Kerala & Others

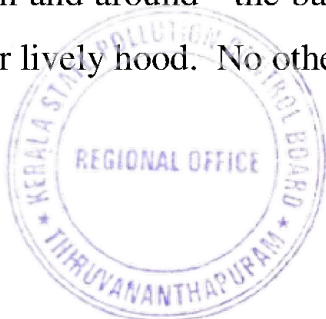
Addendum Report filed by Chief Environmental Engineer, Kerala State Pollution Control Board, Regional Office, Thiruvananthapuram on behalf of The Kerala State Pollution Control Board, in Original Application No. 141/2021.


The Hon'ble NGT vide order dated 30/09/2022 in the above OA has suggested the Board to initiate appropriate action against the Panchayats for not establishing STP's and for not removing the encroachments.

Accordingly the Board had filed its action taken report as per the above order on 12/12/2022. In addendum to the report filed before the Hon'ble NGT on 12/12/2022, the following facts are submitted.

It is respectfully submitted that

1. Eventhough Pallickal River is flowing through Pathanamthitta, Kollam districts, only two rivulets, one which flows downstream from Thamarakulam meets Pallickal river at Airottupalam in Shooranad north Panchayat, Kollam district and another rivulet flows through Chooral Vayal (Alappuzha district) which forms boundary with Pathanamthitta district. It was noticed that the people living in and around the banks of rivulet mainly depends on agriculture sector for their lively hood. No other activities causing pollution were found on the



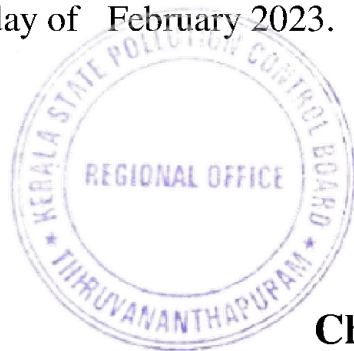

SREEKALA S.
Chief Environmental Engineer


banks of the rivulets. Also there are neither any polluting industries nor hospitals/commercial complexes and markets located near to these rivulets.

2. However letter was issued from Board's District Office at Alappuzha to respective local bodies (Thamarakulam, Palamel and Nooranad Grama Panchayats of Mavelikara Taluk) for taking measures to prevent the pollution of streams flowing into Pallickal river and to close outlets to these rivulets if any and to submit detailed action plan along with required cost, fund and timeline for the implementation of the activities. The Action plan submitted by Thamarakulam and Palamel Grama Panchayats of Mavelikkara Taluk was forwarded vide letter dated 03/02/2023 from District Office Alappuzha. Copy of the letter enclosing action plans is submitted herewith as **Annexure 1**.

All that stated above are true to the best of my knowledge and belief.

Dated this the 15th day of February 2023.




SREEKALA S.
Chief Environmental Engineer
Sreekala S.
Chief Environmental Engineer
KSPCB

Solemnly affirmed and signed by the deponent who is known to me on this the 15th day of February 2023.

**BEFORE THE HONOURABLE
NATIONAL GREEN
TRIBUNAL (SZ)**

OA no. 141/2021 (SZ)

**Addendum Report filed by the
Chief Environmental Engineer,
Kerala State Pollution Control
Board, Regional Office,
Thiruvananthapuram on behalf of the
Kerala State Pollution Control Board,
in Original Application No.
141/2021 (SZ)**

Adv.Remasmrithi.V.K

ADDITIONAL
STANDING COUNSEL

RESPONDENT No.5

9445782946

Original Application no. 141/2021 (SZ)

Tribunal on its own motion SUO MOTU
based on the News Item in Kerala Kaumudi
Newspaper, web edition dt: 06.06.2021,
“A New Ray of Life for Pallikkalar”.

Vs.

The Principal Secretary to Government of Kerala,
Department of Environment,
Thiruvananthapuram
and Ors

... Respondents

VOLUME 2

Index

Sl. No.	Description	Pages
1	Annexure 1 – Copy of the letter dated 03/02/2023 enclosing action plans received from District Office Alappuzha	1-10

Dated this the 15th day February 2023.

Remasmrithi V.K.
Advocate Additional
Standing Counsel
Respondent No.5



ജില്ലാ ഓഫീസ്, ആലപ്പുഴ
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്
KERALA STATE POLLUTION CONTROL BOARD
DISTRICT OFFICE, ALAPPUZHA

എസ്.എൻ.വി.സദനം, ന്യൂ ചാത്തനാട്, ഹെഡ് പോസ്റ്റ് ഓഫീസ്, ആലപ്പുഴ - 688001
SNV Sadhanam, New Chathanad, Head Post Office, Alappuzha - 688001

E-mail: alpy.pcb@gmail.com Telephone : 0477 - 2235384 web: www.keralapcb.nic.in

ഓൺലൈനിൽ അപേക്ഷകൾ സമർപ്പിക്കുന്നതിന് www.krocmms.nic.in എന്ന വെബ്സൈറ്റ് ഉപയോഗിക്കുക.

“ഭരണഭാഷ - മാതൃഭാഷ”

In reply please refer to: പിസിബി/എഎൽപി/ഡിഎൽ-41/21

03.02.2023

പ്രേഷിതൻ

എൻവയോൺമെന്റൽ എഞ്ചിനീയർ

സ്വീകർത്താവ്

ചീഫ് എൻവയോൺമെന്റൽ എഞ്ചിനീയർ,
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്,
മേഖലാ കാര്യാലയം, പട്ടം, തിരുവനന്തപുരം.

വിഷയം:- പള്ളിക്കലാർ പുന:രുദ്ധാരണം-30.09.2022 ലെ O.A.No.141/21 ഉത്തരവ് - സംബന്ധിച്ച്.

- സൂചന:-
- 1) ബഹു. NGT O.A No.141/2021(SZ)
 - 2) 14.11.2022 ൽ ഈ കാര്യാലയത്തിൽ നിന്നും അയച്ച ഇതേ നമ്പർ കത്ത്
 - 3) 02.02.2023 ൽ പാലമേൽ, താമരക്കുളം ഗ്രാമപഞ്ചായത്തുകൾ സമർപ്പിച്ച പള്ളിക്കലാറിന്റെ പുതുക്കിയ ആക്ഷൻ പ്ലാൻ (ഉള്ളടക്കം ചെയ്യുന്നു)

സർ,

പള്ളിക്കലാറിന്റെ കൈത്തോടുകളുടെ പുന:രുദ്ധാരണം സംബന്ധിച്ച് ബോർഡ് സ്വീകരിച്ച നടപടികളും പഞ്ചായത്തുകൾ സമർപ്പിച്ച ആക്ഷൻ പ്ലാനും സൂചന (2) പ്രകാരം അങ്ങയെ അറിയിച്ചിരുന്നതാണ്. സൂചന (3) പ്രകാരം മാവേലിക്കര താലൂക്കിലെ പാലമേൽ, താമരക്കുളം ഗ്രാമപഞ്ചായത്തുകൾ സമർപ്പിച്ച പള്ളിക്കലാറിന്റെ പുതുക്കിയ ആക്ഷൻ പ്ലാൻ അങ്ങയുടെ അറിവിലേക്കായി ഇതോടൊപ്പം ഉള്ളടക്കം ചെയ്യുന്നു.



വിശ്വസ്തതയോടെ,

എൻവയോൺമെന്റൽ എഞ്ചിനീയർ

എൻവയോൺമെന്റൽ എഞ്ചിനീയർ
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്
ജില്ലാ കാര്യാലയം, ആലപ്പുഴ

ഉള്ളടക്കം: മേൽപ്രകാരം.

പകർപ്പ്: മെമ്പർ സെക്രട്ടറി,
കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്,
കേന്ദ്ര കാര്യാലയം, പട്ടം, തിരുവനന്തപുരം. 1

മാവേലിക്കര താമരക്കുളം ഗ്രാമപഞ്ചായത്ത്
പള്ളിക്കൽ ആറിന്റെ പോഷകനദി(തോട്) ശുചീകരണം

റിപ്പോർട്ട് & ആക്ഷൻ പ്ലാൻ

സമർപ്പണം

പത്തനംതിട്ട ജില്ലയിൽ നിന്നും ഉൽഭവിച്ച് കൊല്ലം ജില്ലയിലൂടെ കടന്നുപോകുന്ന പള്ളിക്കലാനിൽ ചെന്ന് ചേരുന്നതും നൂറനാട് ചുരൽ വയലിൽ നിന്നും ആരംഭിക്കുന്നതും പാലമേൽ ഗ്രാമപഞ്ചായത്തിൽ നിന്നും ഒഴുകി വരുന്നതുമായ രണ്ട് കൈതോടുകൾ താമരക്കുളം ഗ്രാമപഞ്ചായത്തിൽ ഗുരുനാഥൻ കുളങ്ങൾ നിന്നും ഇരപ്പൻപാറയിലേക്കും, ഇരപ്പൻപാറയിൽ നിന്നും പഞ്ചായത്തിന്റെയും ആലപ്പുഴ ജില്ലയുടെ അതിർത്തിയായ ചത്തിയറ പുഞ്ചയും പ്രവേശിച്ച് കൊല്ലം ജില്ലയിലെ ശൂരനാട് നോർത്ത് ഗ്രാമപഞ്ചായത്തിന്റെയും, തഴവ ഗ്രാമപഞ്ചായത്തിന്റെയും അതിർത്തിയിലൂടെ ഒഴുകി പള്ളിക്കൽ ആറിൽ സംഗമിക്കുന്നു.

മാവേലിക്കര താമരക്കുളം ഗ്രാമപഞ്ചായത്ത് പ്രദേശത്തുകൂടി കടന്നു പോകുന്ന പ്രസ്തുത തോട് 2019-20 വർഷം മഹാത്മാഗാന്ധി ദേശീയ ഗ്രാമീണ തൊഴിലുറപ്പ് പദ്ധതിയിൽ ഉൾപ്പെടുത്തി തോടിന്റെ ഇരു കരകളും മണ്ണുകൊണ്ടുള്ള സംരക്ഷണഭിത്തി കെട്ടി കയർഭൂവസ്ത്രം കൊണ്ട് സംരക്ഷിച്ചിട്ടുള്ളതും ആയിരുന്നു. തുടർന്നു വരുന്ന വർഷങ്ങളിൽ പ്രസ്തുത തോടിന്റെ സംരക്ഷണത്തിനും മാലിന്യ നിർമാർജ്ജനത്തിനും ആയുള്ള അവബോധം പൊതുജനങ്ങളിൽ സൃഷ്ടിക്കുന്നതിനായി ഗ്രാമസഭകളിലൂടെയും ഹരിത കർമ്മ സേനയുടെയും കുടുംബശ്രീയുടെയും മറ്റു ബഹുജന സംഘടനകളുടെയും ഗ്രാമ പഞ്ചായത്തിന്റെയും ആരോഗ്യ പ്രവർത്തകരുടെയും സംയുക്ത പ്രവർത്തനത്തിൽ വിവിധങ്ങളായ പ്രവർത്തനങ്ങൾ നടത്തി വരുന്നതുമാണ്.

മാവേലിക്കര താമരക്കുളം ഗ്രാമപഞ്ചായത്തിൽ ഹരിത കർമ്മ സേന ഹരിത കേരള മിഷൻ, ശുചിത്വ മിഷൻ, കുടുംബശ്രീ മിഷൻ, ജില്ലാ പൊലൂഷൻ കൺട്രോൾ ബോർഡ് എന്നിവയുടെ മേൽനോട്ടത്തിൽ ശ്രദ്ധേയമായ പ്രവർത്തനം നടത്തി വരുന്നുണ്ട്. ഗ്രാമ പഞ്ചായത്ത് പ്രദേശങ്ങളിൽ ഉണ്ടാകുന്ന പ്ലാസ്റ്റിക് മാലിന്യങ്ങൾ വീടുവീടാന്തരങ്ങളിലും മറ്റ് സ്ഥാപനങ്ങളിൽ നിന്നും ഹരിതകർമ്മ സേനാ അംഗങ്ങൾ ശേഖരിച്ചു വരുന്നതും പ്രസ്തുത മാലിന്യങ്ങൾ തരംതിരിച്ച് ക്ലീൻ കേരള കമ്പനിക്ക് നൽകി വരുന്നതുമാണ്.

പ്രസ്തുത തോട്ടിലൂടെ ക്രമാതീതമായ മാലിന്യങ്ങൾ ഒഴുകി കാണാത്തതും കൂടുതൽ നീരൊഴുക്ക് സുഗമാകുന്നതിനായി ഹരിത കേരള മിഷന്റെ 'ഇനി ഞാൻ ഒഴുകട്ടെ' പുനരുജ്ജീവനപദ്ധതിയുടെ ഭാഗമായി തോട് ശുചീകരണം മഹാത്മാഗാന്ധി ദേശീയ ഗ്രാമീണ തൊഴിലുറപ്പ് പദ്ധതിയിൽ ഉൾപ്പെടുത്തി പഞ്ചായത്ത് ഏറ്റെടുക്കുവാൻ തീരുമാനിച്ചിട്ടുള്ളതും ആയത് സംബന്ധിച്ചുള്ള എസ്റ്റിമേറ്റ് തയ്യാറാക്കിയിട്ടുള്ളതുമാണ്. എങ്കിലും തുടർച്ചയായുള്ള മഴയും തോട്ടിലെ ജലനിരപ്പ് ഉയർന്നതുമായ സാഹചര്യത്തിലാണ് ഇക്കാലയളവിൽ പ്രസ്തുത പ്രവർത്തി പൂർത്തിയാക്കാൻ കഴിയാതെ പോയത് എന്നും ജലനിരപ്പ് താഴുന്ന മുറയ്ക്ക് മേൽ പ്രവർത്തി നടപ്പിലാക്കുന്നതുമാണ്.

മാലിന്യങ്ങൾ തോട്ടിലേക്ക് നിക്ഷേപിക്കുവാൻ സാധ്യതയുള്ള പ്രദേശങ്ങളിൽ ഒന്നായ ഇരപ്പൻപാറ കലുക്ക് പ്രദേശത്ത് സിസിടിവി ക്യാമറ സ്ഥാപിച്ചിരുന്നതുമാണ്.

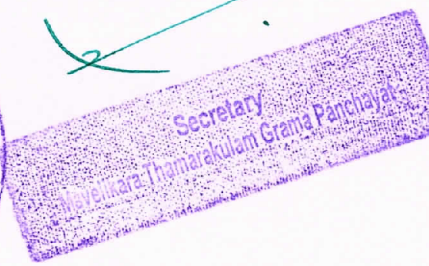
പ്രവർത്തനരഹിതമായ സിസിടിവി ഉടൻതന്നെ പ്രവർത്തനക്ഷമാക്കുന്നതിനുള്ള നടപടികൾ സ്വീകരിക്കുന്നതോടൊപ്പം 2022-2023 വാർഷിക പദ്ധതിയിൽ ഉൾപ്പെടുത്തി വിവിധ സ്ഥലങ്ങളിൽ സി.സി.റ്റി.വി സ്ഥാപിക്കുന്നതിനുള്ള അംഗീകാരം ലഭിച്ചിട്ടുള്ളതും സ്ഥാപിക്കുന്നതിനുള്ള നടപടികൾ ആരംഭിച്ചിട്ടുള്ളതും മാലിന്യങ്ങൾ പൊതുസ്ഥലങ്ങളിൽ വലിച്ചെറിയുന്നതിനെതിരെ പൊതുജനങ്ങളിൽ അവബോധം സൃഷ്ടിക്കുന്നതിനായി നോട്ടീസ് ബോർഡുകളും അച്ചടിച്ച നോട്ടീസുകളും വിതരണം ചെയ്യുന്നതിനും ഗ്രാമപഞ്ചായത്ത് നടപടികൾ സ്വീകരിച്ചിട്ടുള്ളതാണ്. ഗ്രാമസഭ യോഗങ്ങളിലും ഈ കാര്യം ഊന്നി പറയുന്നുണ്ട്. മേൽ വിവരങ്ങളുടെ റിപ്പോർട്ട് തുടർ നടപടികൾക്കായി സമർപ്പിച്ചുകൊള്ളുന്നു.

സ്ഥലം	തരം	പ്രവർത്തനം	കാലയളവ്
ഇരപ്പൻപാറ	തോട് പാലം	1.നോട്ടീസ് ബോർഡ് സ്ഥാപിക്കൽ. 2.പൊതുജനങ്ങളിൽ അവബോധം സൃഷ്ടിക്കുന്നതിനായി അച്ചടിച്ച നോട്ടീസ് വിതരണം 3.സിസിടിവി സ്ഥാപിക്കൽ 4.മാലിന്യം നിക്ഷേപിക്കുന്നതിനെ നിയമനടപടികൾ സ്വീകരിക്കൽ.	സ്ഥാപിച്ചു 30/12/2022 31/01/2023 (2022-23 ലെ പദ്ധതിയിൽ ഉൾപ്പെടുത്തിയിട്ടുണ്ട്) നടപടി സ്വീകരിച്ചുവരുന്നുതും ആവർത്തിച്ചുള്ള പരിശോധനകൾ നടത്തിവരുന്നുണ്ട്
ഗുരുനാഥൻകുളങ്ങര	തോട്	1.നോട്ടീസ് ബോർഡ് സ്ഥാപിക്കൽ 2.പൊതുജനങ്ങളിൽ അവബോധം സൃഷ്ടിക്കുന്നതിനായി അച്ചടിച്ച നോട്ടീസ് വിതരണം 3.മാലിന്യം നിക്ഷേപിക്കുന്നതിനെ നിയമനടപടികൾ സ്വീകരിക്കൽ	സ്ഥാപിച്ചു 30/12/2022 നടപടി സ്വീകരിച്ചുവരുന്നുതും ആവർത്തിച്ചുള്ള പരിശോധനകൾ നടത്തിവരുന്നുണ്ട്

“വലിച്ചെറിയൽമുക്ത കേരളം” പദ്ധതി നടപ്പിലാക്കുന്നതിന്റെ ഭാഗമായി പള്ളിക്കലാറിലേക്ക് ചെന്നു ചേരുന്ന തോടിന്റെ ഭാഗമായ ഇരപ്പൻപാറയിൽ 28-01-2023 ശനിയാഴ്ച വാർഡ് സാനറേഷൻ സമിതിയുടെ ചുമതലയിൽ ശുചീകരണപ്രവർത്തനങ്ങൾ നടപ്പിലാക്കിയിട്ടുണ്ട്.

കേരള ടൂറിസം വകുപ്പിന്റെ ഡെസ്റ്റിനേഷൻ ചലഞ്ച് പദ്ധതിയിൽ ഉൾപ്പെടുത്തി ഇരപ്പൻപാറ ടൂറിസം ഡസ്റ്റിനേഷൻ ആയി തിരഞ്ഞെടുത്തിട്ടുള്ളതും ഡസ്റ്റിനേഷൻ ചലഞ്ചിലേക്ക് സമർപ്പിക്കുന്നതിനുള്ള DPR(ഡീറ്റെയ്ൽഡ് പ്രോജക്ട് റിപ്പോർട്ട്)തയ്യാറാക്കി വരുന്നതായും റിപ്പോർട്ടു ചെയ്യുന്നു.

വിശ്വസ്തതയോടെ



“ഭരണഭാഷ മാതൃഭാഷ”

എസ്.സി-1745/2022(1)

പാലമേൽഗ്രാമപഞ്ചായത്ത് കാര്യാലയം

ന്ററനാട് പി.ഒ. , ആലപ്പുഴ ജില്ല

E-mail-palamelgp@gmail.com

ഫോൺ-0479 2386326

തീയതി: 02/02/2023

സെക്രട്ടറി
പാലമേൽ ഗ്രാമപഞ്ചായത്ത്

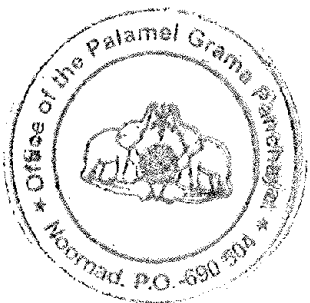
എൻവയോൺമെന്റൽ എൻജിനീയർ,
കേരള സ്റ്റേറ്റ് പൊല്യൂഷൻ കൺട്രോളിംഗ് ബോർഡ്,
ആലപ്പുഴ

സർ,

വിഷയം - പാലമേൽ ഗ്രാമപഞ്ചായത്ത് -പള്ളിക്കലാർ പുനരുജ്ജീവനം സംബന്ധിച്ച്

സൂചന - അങ്ങയുടെ 02/02/2023 തീയതിയിലെ കത്ത്.

മേല് വിഷയത്തിലേക്ക് അങ്ങയുടെ ശ്രദ്ധ ക്ഷണിക്കുന്നു. പാലമേൽ ഗ്രാമപഞ്ചായത്തില് പള്ളിക്കലാറിന്റെ കൈവഴിയായ ചുരൽ വയല് കടന്നു പോകുന്ന പ്രദേശങ്ങളിൽ വാർഡ് തല സാനിറ്റേഷൻ സമിതിയുടെ സഹായത്താൽ മലിന ജലം നദിയിലേക്ക് ഒഴുക്കിവിടുന്നില്ല എന്ന് ഉറപ്പാക്കിയിട്ടുള്ളതാണ് . കൂടാതെ 2022-2023 വാർഷിക പദ്ധതിയിലുൾപ്പെടുത്തി പ്ലാന്റോട്ടത്ത് ചുരൽവയല് തോട് നവീകരണം എന്ന പദ്ധതി ഏറ്റെടുത്ത് ടെണ്ടർ നടപടികള് പൂർത്തീകരിച്ചിട്ടുള്ളതാണ്. ടി പ്രവൃത്തിയില് ചുരല് വയല് തോട് ആഴംകൂട്ടി വൃത്തിയാക്കല് , 100 മീറ്റര് ഭാഗം സൈഡ് കെട്ടി സംരക്ഷിക്കല് എന്നീ ഇനങ്ങൾ ഉൾപ്പെടുത്തിയിട്ടുള്ളതാണ്. തോട് കൈയ്യേറ്റം ഒഴിപ്പിക്കുന്ന ക്രമത്തിൽ വരും വർഷങ്ങളില് തോട് സൈഡ് കെട്ടി സംരക്ഷിക്കല് എന്ന പ്രവൃത്തി പൂർത്തിയാക്കുന്നതിന് പദ്ധതികള് ഏറ്റെടുക്കുന്നതിന് തീരുമാനിച്ചിട്ടുള്ളതാണ് വിവരം റിപ്പോർട്ട് ചെയ്തുകൊള്ളുന്നു.



വിശ്വസ്തയോടെ,

Alexander Nair

SECRETARY
Palamel Grama Panchayat
Ph: 0479-2386326.

PCB/ALP/DL-41/2

03/02/2023

From

Environmental Engineer,
Kerala State Pollution Control Board,
Alappuzha

To

Chief Environmental Engineer,
Kerala State Pollution Control Board,
Regional Office, Pattom, Thiruvananthapuram

Sub: Pallickalar restoration - order dated 30/09/2022 in OA No.141/2021
-reg

Ref: 1. Hon'ble NGT OA No.141/2021.(SZ)
2. This office letter of even no dated 14/11/2022
3. Action plan Of Pallickalar submitted by Thamarakulam Grama
Panchayat dated 02/02/2023 (copy enclosed)

Madam,

The steps taken by the Board and the action plan submitted by the Panchayat regarding the restoration of rivulets of Pallickalar were submitted vide ref.(2). A revised action plan of Pallickalar submitted by Palamel and Thamarakulam Grama Panchayats of Mavelikara taluk is enclosed herewith for your information.

Yours Sincerely

Sd/-

Environmental Engineer
District Office, Alappuzha

Encl- as above

Copy to:

Member Secretary
Kerala State Pollution Control Board,
Head Office, Thiruvananthapuram

Mavelikara Thamarakulam Grama Panchayat Restoration Tributary (Stream) Cleaning of Pallikal River Report & Action Plan

Two rivulets, one originates from Nooranad Chooral vayal and other from Palamel Grama Panchayat joins together at Gurunathan kulangara in Thamarakulam Grama Panchayat which further flows to Irappanpara, and enters Chathiyara puncha located at the boundary of Alappuzha district and flows along the boundary of Sooranad north Grama Panchayat and Thazhava Grama Panchayat and finally joins Pallickal river (which originates from Pathanamthitta district) at Kollam district.

Protective walls made of coir geotextiles were provided on both sides of banks of the stream passing through Mavelikara, Thamarakulam Grama panchayat in the Mahathma Gandhi National Rural Employment Guarantee Scheme for the year 2019-20. In the coming years, various activities are being carried out by the joint action of Haritha Karma Sena, Kudumbasree, other mass organization, Panchayat and health workers to create awareness among the public regarding protection of stream and waste disposal.

Haritha Karma Sena, Haritha Kerala Mission, Suchitwa Mission and Kudumbasree mission, District Pollution Control Board are doing remarkable work in Mavelikara Thamarakulam Grama Panchayat for the protection of stream. The plastic waste generated in the areas of Grama Panchayat are collected from houses and other institutions by the Haritha Karama Sena members and are segregated and handed over to Clean Kerala Company.

The Panchayat has decided to undertake the cleaning of the stream under the Mahathma Gandhi Rural Employment Gurantee Scheme of Haritha Kerala Mission under the scheme “ Ini njan Ozhukattae” to facilitate the sufficient water flow in the rivulets. Estimate in this regard has already been prepared. However due to

continuous rains and high water level in the stream, the said work could not be completed during this period and the work will be carried out as soon as the water level comes down.

CCTV camera has been installed in Irappanpara culvert, which is one of the areas where garbage is likely to be dumped in to the stream.

The Grama Panchayat has taken steps for the repair and maintenance of faulty CCTVs and initiated action for installation of CCTVs at various places under Annual Plan 2022-23. The Grama Panchayat initiated actions for creating awareness among public by placing notice boards and distributing notices among them. Above matter is also emphasized in the Grama Sabha meetings. The report of above said matters is submitted for further necessary action.

Place	Type	Action	Period
Irappanpara	Rivulet Bridge	<ol style="list-style-type: none"> 1. Notice board placement of 2. Distribution of notice for public awareness 3. Installation of CCTV 4. Taking legal action against dumping of waste. 	<p>Established</p> <p>30/12/2022</p> <p>31/01/2023 (included under scheme of 2022-23)</p> <p>Inspections are being carried out and necessary actions are taken.</p>
Gurunatha Kulangara	Stream	<ol style="list-style-type: none"> 1. Placement of notice board 2. Distribution of notice for public awareness 3. Taking legal action against dumping of waste. 	<p>Established</p> <p>30/12/2022</p> <p>Frequent Inspections are being carried out and necessary actions are being taken.</p>

As a part of Implementation of the project named “Valicheriyalmuktha Keralam” cleaning activities have been carried out on 28/01/2023 under the responsibility of Ward Sanitation Committee in Irappanpara, which is a part of rivulet that joins Pallickal river.

It is reported that a DPR (Detailed Project Report) is being prepared for Irappanpara tourism which is selected in the destination challenge project of the Kerala Tourism Department.

Yours Sincerely

Sd/-

Secretary

Mavelikkara Thamarakkulam Grama Panchayat

S.C1-1745/2022(1)

Palamel Grama Panchayat Office
Noornand P O., Alappuzha District
E-mail- palamelgp@gmail.com
Phone: 0479 2386326
Date: 02/02/203

From

Secretary,
Palamel Grama Panchayat

To

Environmental Engineer,
Kerala State Pollution Control Board,
Alappuzha

Sub: Palamel Grama Panchayat –Restoration of Pallickal -Reg

Ref: Your letter dated 02/02/2023.

Sir,

Attention is invited to the above matter. With the help of ward level sanitation committee, it was ensured that no waste water is discharged to in the river in the areas passing through Pallikalar's tributary, Chooral vayal in Palamel Grama Panchayat. In addition to this tender process for rejuvenation of Chooral Vayal thodu Scheme' has been completed under annual plan 2022-2023. This works includes deepening and cleaning of Chooral Vayal stretch and construction and protection of bank side for 100 m distance. It has been decided to undertake the projects including protecting the side of the streams in the coming years in order to prevent the encroachments.

Yours Sincerely

Sd/-
Secretary
Palamel Grama Panchayat